

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4285
ANSWERED ON:21.04.2010
SCHOOLS IN SLUM AREAS IN DELHI
Muttemwar Shri Vilas Baburao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the fact that a number of Private Schools are being run in slum areas of Delhi in which the number of enrolled students are more than the prescribed limit;
- (b) if so, the details thereof;
- (c) whether the sports and entertainment facilities are available to students in these schools;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether most of these schools are not recognized;
- (f) if so, the policy of the Government with regard to these schools; and
- (g) the steps taken by the Government in this regard ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) & (b) No such instance has come to the notice of the Directorate of Education of the Government of NCT of Delhi.
- (c) & (d) Govt. of NCT of Delhi has informed that such information is not maintained by them.
- (e) to (g) Govt. of NCT of Delhi has informed that the data on unrecognized schools is not available with them at present. The Right of Children to Free and Compulsory Education Act, 2009 lays down that after commencement of the Act, no private schools shall be established or function, without obtaining a certificate of recognition from the prescribed authority. It also provides that no such recognition shall be granted to a school unless it fulfills norms and standards specified in the Scheduled to the Act.